



2026:AHC:42624-DB

## HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 493 of 2026

Abdul Raies Khan

.....Petitioner(s)

Versus

State of U.P. and 4 others

.....Respondent(s)

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|---------------------------|---|----------------------------------------|
| Counsel for Petitioner(s) | : | Ram Naresh Shukla, Ram Pratap Yadav    |
| Counsel for Respondent(s) | : | Jagdish Pathak (S.C.), Sant Ram Sharma |

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### Chief Justice's Court

**HON'BLE ARUN BHANSALI, CHIEF JUSTICE**  
**HON'BLE KSHITIJ SHAILENDRA, J.**

1. This petition, purportedly in public interest, has been filed by the petitioner after first filing Writ - C and withdrawing the same with liberty to file a public interest litigation seeking a direction to the District Magistrate, Banda to follow the reservation/allotment of seats by rotation as provided under Rule 4 of Uttar Pradesh Kshetra Panchayat and Zila Panchayat (Reservation and allotment of seats and offices) Rules, 1994 ('the Rules').
2. Submissions have been made that in the past, the said Rules were not followed and therefore, the respondents be directed to follow the Rules.
3. Counsel for the respondents-State made submissions that in the past when the Rules were allegedly not followed, no challenge was laid and now, there is no basis for the petitioner to assume that the Rules, if applicable, shall not be followed by the competent authority.
4. We have considered the submissions made and have perused the material available on record.
5. Merely on the allegations that the provisions of the Rules, as applicable, were not followed in the past, filing of the petition seeking a mandamus to the respondents to follow the provision of law pre-supposes that the respondents are not going to act in accordance with law for which assumption, there is no basis.

6. In view thereof, we do not find any reason to entertain the present petition for issuing a direction for complying with the provisions of law.

7. The petition is, therefore, dismissed.

**(Kshitij Shailendra,J.) (Arun Bhansali,CJ.)**

**February 25, 2026**

Mukesh Pal/Jyotsana